

### Demolition of unauthorised construction in Delhi Cantt.

5449. SHRI TRILOK CHANDRA: Will the Minister of DEFENCE be pleased to state:

(a) whether Government will lay a statement regarding demolition of unauthorised construction in Delhi Cantonment indicating full details of the cases;

(i) which are awaiting demolition;

(ii) which have been compounded;

(iii) where stay orders have been obtained; and

(iv) which are under action:

(b) steps taken to get the stay orders vacated together with the details of the date on which stay orders had been obtained and the details of action taken to get them revoked; and

(c) if not, reasons thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF DEFENCE (SHRI K. P. SINGH DEO): (a) A statement (Appendix A) indicating full details of the cases is laid on the Table of the House. [Placed in Library. See No. LT-3752|82]

(b) and (c). A statement (Appendix 'B' indicating full details is laid on the Table of the House. [Placed in Library See No. LT-3752|82] Out of the five cases in which stay orders had been issued by court, the stay has been vacated in one case. Action for getting stay vacated in the remaining four cases, is being pursued by the Delhi Cantonment Board.

### Relaxation in Cantt. Land Policy

5450. SHRI SURAJ BHAN: Will the Minister of DEFENCE be pleased to refer to the reply given to Unstarred

Question No. 497 on 25th November, 1981 regarding relaxation in Cantonment land policy and state:

(a) whether the examination of the question of revision of land policy of Cantonments is over;

(b) if so, the findings of the examination and the decision of Government pursuant thereto in detail and when the same will be implemented; and

(c) if not, the specific reasons for the delay and when it is likely to be taken?

THE DEPUTY MINISTER IN THE MINISTRY OF DEFENCE (SHRI K. P. SINGH DEO): (a) to (c). The question of revision of land policy in Cantonments is under active consideration of the Government.

### Overseas Projects on Turnkey basis

5451. SHRI JAGDISH TYTLER: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether it is a fact that IAAI have been able to obtain a number of overseas projects on turnkey basis;

(b) if so, the details thereof; and

(c) the countries where our technical skill in this particular aspect is needed?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI A. P. SHARMA): (a) and (b). A statement showing foreign contracts awarded to the International Airports Authority of India is enclosed.

(c) Such of those countries who need technical assistance are provided with such assistance to the extent possible as indicated in the statement.